F.No. 01(03)/Roster/CESTAT/2025 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.06.2025

ORDER NO. 116 of 2025

Hon'ble President is pleased to partially modify the roster order no. 107 of 2025 for

CESTAT, Chandigarh from 23.06.2025 to 27.06.2025 as follows:-

CESTAT, Ch	andigarh from 23.06.2025 to 27.06.2025 a	WORKS ASSIGNED
PERIOD From 23.06.2025 to	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters and ROM matters.
27.06.2025		E/ROM/60791 in E/472/2010-SM & E/ROM/60663/2019 in E/60314/2018-SM E/ROM/60126-60130/2020 in E/60916-60920/2019 SM
		E/ROM/60337/2021 in E/60376/2020-SM ST/ROM/60244/2021/in ST/61090/2019- SM

Note:

- Mr. S. S. Garg, Hon'ble Member (Judicial) will hear Single Member cases during the above period.
- In the event of leave of Mr. Ashok Jindal, Hon'ble Member (Judicial), Mr. S. S. Garg, Hon'ble Member (Judicial) will sit in the Division Bench.
- In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /'court proceedings'.

Deputy Registrar

SPS to Honble President/Honble Members, CESTAT, Kolkata/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /0/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.